

W.P.(C)

Token Number- 2801/2020

S.J.

Caveat Clear

Gopal Krishna Trivedi & Others

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Column No. 10 of the presentation form may be filled up.
2. Addressed portion may be corrected.
3. Numbering of pages may be corrected after page No. 54 and pagination certificate of Ld. Oath Commissioner and pagination of index may be corrected.
4. Annex. No. of the document under challenge may be mentioned at para-1 and prayer portion.
5. Age of the petitioner and father's name mentioned in affidavit may be verified as per cause title page.
6. Date may be mentioned in para-4 of the affidavit.
7. Date mentioned in Index (Annex-5) may be verified.
8. F/C or T/C of page No. 26 to 28 30, 31, 33, 34, 38 to 40 and 66 may be given.
9. T/C of page No. 18 to 25 29, 32, 35, 37, 46 to 61 may be given.
10. Ld. Advocate may sign on the extra page in which details of the petitioners has been mentioned after Vakalatnama.
11. Certified Copy of Annex-5 with A.F.S of Rs. 10/- may be given.
